

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 235/GT/2013

Dated: 25.3.2014

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

**Subject: Petition No. 235/GT/2013 of NTPC in respect of Tanda Thermal Power Station
(440 MW)**

Ref : Your affidavit dated 29.10.2013

With reference to the subject mentioned above, I am directed to request you to furnish the following additional information/clarification on affidavit, with advance copy to the respondents, latest by **11.4.2014**:

- a. It is noticed that the actual additional capital expenditure claimed in the Revision Petition for the years 2009-10 & 2010-11 are at variance in case of many of the assets as against the actual additional capital expenditure claimed and allowed during 2009-10 & 2010-11, vide order dated 17.10.2012 in Petition No. 229/2009. The petitioner should submit the reason(s) for variation with documentary evidence.
- b. In the projected additional capital expenditure, there are significant/huge variation in the claim than what were allowed in the order dated 17.10.2012 in Petition No. 229/2009. The asset-wise details of variations have been tabulated below:-

Sl. No./ Sl. No. of submission dated 29.10.2013	Description	Estimated value claimed earlier (₹ in lakh)	Awarded value claimed in true up petition (₹ in lakh)	Variation % age (+) higher / (-) Lower
1 / A-16	R&M of MP Rotor of Unit-1	165.50	299.08	(+) 80.70%
2 / A-25	Labyrinth rings for HP rotor front Glands	29.29	105.99	(+) 303.15%
3 / A-30	DDCMIS for unit-1 & 2 and DAS for unit-4	169.62	33.39	(-) 81.31%
4 / A-36	Air Washer system for unit-3 & 4	21.58	126.11	484.30%. Reason for poor progress &

				slow mobilization may also be furnished.
5 / B-44	Construction of 2 no barracks, mess, store	29.42	80.99	175.28%
6 / C-46	First raising of Ash Dyke- A	1397.68	740.39	(-) 47.03%
7 / C-48	Contingency raising of Ash Dyke-A	89.90	122.12	35.83%
8 / D-55	Renovation of ESP unit 32	379.34	553.15	45.82%

The petitioner should give specific reasons for such huge variations along with the details of estimation made earlier and the awarded value giving complete scope of work under different heads.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

sd/-
(V. Sreenivas)
Deputy Chief (Law)